

R.O.C.No.9/2019-Con.B2



SENIOR CIVIL JUDGES,
TRANSFER & POSTINGS

NOTIFICATION No. 135 / 2019

Thiru. J.Selvan Jesu Raja, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning as Sub Judge, Ranipet, who has been deputed to Puducherry Judicial Service to function as Sub Judge, Mahe in G.O.(D).No.707, Home (Courts-I) Department, dated 02.07.2019 and appointed as such on deputation basis in G.O.Ms.No.21/2019-LD, Law Department, Government of Puducherry, dated 24.06.2019, is transferred and posted as Sub Judge, Mahe, in the existing vacancy.

Thiru. L.Robert Kennedy Ramesh, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning as Sub Judge, Ginjee, who has been deputed to Puducherry Judicial Service to function as Principal Sub Judge, Pondicherry in G.O. (D). No.707, Home (Courts-I) Department, dated 02.07.2019 and appointed as such on deputation basis in G.O.Ms.No.22/2019-LD, Law Department, Government of Puducherry, dated 24.06.2019, is transferred and posted as Principal Sub Judge, Pondicherry, in the existing vacancy.

Thiru. V.Jaikumar, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning as Special Sub Judge, Special Sub Court to deal with MCOP cases, Cuddalore, who has been deputed to Puducherry Judicial Service to function as Special Officer-cum-Additional Sub Judge, Pondicherry in G.O.(D).No.707, Home (Courts-I) Department, dated 02.07.2019 and appointed as such on deputation basis in G.O.Ms.No.23/2019-LD, Law Department, Government of Puducherry, dated 24.06.2019, is transferred and posted as Special Officer-cum-Additional Sub Judge, Pondicherry, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 03.07.2019.**

**Sd./-C.Kumarappan
REGISTRAR GENERAL**